

C. A. T. Bench, JAIPUR

Date of Order	Orders
20/7/93	Sh. J. K. Kaurshik, Counsel for the petitioner apph. cont. / non-petitioner. Sh. Manish Bhadani, counsel for the petitioner / respondents. At the request of the learned counsel for the parties, may be listed for admission on 3.9.93. (O. P. Sharma) Administrative Member Gopal Krishna Member (Judg)
3/9/93	Mr. K. M. Shrinani - Counsel for U.O.I. 288. Mr. J. K. Kaurshik - Counsel for Chunnital, applicant, in the O.A. Heard. Chunnital already stands promoted as Jr. Shop superintendent vide office order No. 145/93 dated 14/5/93. This M.P. for vacation of the stay order has therefore, become infructuous. M.P. stands disposed of. (O. P. Sharma) Administrative Member Gopal Krishna Member (Judg) Copy sent to the app. and to Sh. P. A. B. in vide 6383

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sent to
Sh. P. A. B.
in vide 6383

Date 15.9.93

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